

MEGHALAYA LEGISLATIVE ASSEMBLY

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RE-ASSEMBLED BUDGET SESSION

LIST OF BUSINESS

TUESDAY, JUNE 8, 2010.

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PRIVATE MEMBERS' BUSINESS

1. QUESTIONS.
2. SHRI Manas Chaudhuri, MLA to call the attention of the Minister in-charge Mining and Geology under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 3.6.2010 under the caption "Coal supply without Challan".
- *3. Motions.
- *4. Resolutions.

Shillong:
The 7th June, 2010.

W. M. Rymbai,
Secretary,
Meghalaya Legislative Assembly.